

SPECIAL BENCH

ITEM NO.177

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.80/2019, CA No.356/2019, CA No.37/2021 IN CP No.46/ALD/2019

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AFAQ AHMED & ORS V/S SWEET HOME DWELLING PVT LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Parties

ORDER

- 1. None for the parties.**
- 2. In the interest of justice, the matter is adjourned for further hearing on 12th September, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*